

\232  
SLP(C)No. 20870 OF 2000

ITEM No.50

Court No. 7

SECTION XI  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20870/2000

(From the judgement and order dated 19/08/1998 in WP 4457/97  
of The HIGH COURT OF Judicature at Allahabad)

STATE OF U.P. & ORS

Petitioner (s)

VERSUS

M/S. SUPER POLYPLAST P.LTD. Respondent (s)  
( With Appln(s). for c/delay in filing SLP and an appln. for c/delay  
in refiling SLP ) ( With Office Report )  
With

SLP(C)No.20872/2000,SLP(C)No.20873/2000,SLP(C)No.6020/2001

Date : 30/04/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Pradeep Misra,Adv.  
  
Mr. Ajay K. Agrawal, Adv.  
Ms. Alka Agrawal, Adv.  
Mr. Y.P. Singh, Adv.  
  
For Respondent (s) Mr.Jitendra Mohan Sharma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

List after service is complete on all the parties.  
Fresh steps, if any, be taken in respect of the unserved  
respondents. The respondents who have been served with  
notice shall file their counter affidavit in the  
meanwhile.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash )  
Court Master